

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**OA-433/17
MA-2785/2017
MA-435/17**

New Delhi this the 08th day of August, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh.Raj Vir Sharma, Member (J)**

Sh. Mohd. Rajaq, age-58 yrs,
S/o Mohd Chaddi, Group-D,
Pointsman Grade-I,
North-Western Railway,
Under Station superintendent Hissar,
R/o 100/D, Railway Colony,
Hissar.

Sh. Mohd. Raffiq, age-33 years,
S/o Mohd. Rajaq, Group D
R/o 100/D, Railway colony
Hissar

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Applicants

(By Advocate : Ms. Meenu Mainee)

Versus

Union of India, through

1. Secretary,
Railway Board,
Ministry of Railways,
Rail Bhawan, New Delhi.
2. General Manager,
North- Western Railway,
Jaipur.
3. Divisional Railway Manager,
North – Western Railway,
Bikaner.
4. Sr Divisional Personnel Officer,
North-Western Railway
Bikaner.

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Respondents

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

MA No. 2785/2017 has been filed by the applicants seeking withdrawal of the OA. For the reasons stated therein, the MA is allowed.

2. OA is accordingly dismissed as withdrawn.

(Raj Vir Sharma)
Member (J)**(Shekhar Agarwal)**
Member (A)

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